

राष्ट्रीय हरित अधिकरण प्रधान न्यायपीठ, नई दिल्ली NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH New Delhi

Dated: 05.05.2017

NO. NGT(PB)/03/2014/JUDICIAL-I/ 52)

OFFICE ORDER

In exercise of powers conferred under sub-rule (1) of Rule 3 of the National Green Tribunal (Financial and Administrative Powers) Rules, 2011, the arrangement of Benches and allocation of business of judicial work is made as under:

Sr. No.	Name of the Hon'ble Members	From	То	W.E.F.
1.	Hon'ble Prof. (Dr.) P. C. Mishra, Expert Member, WZB, Pune	WZB at Pune	EZB at Kolkata	08.05.2017 until further order
2.	Hon'ble Mr. Ranjan Chatterjee, Expert Member, EZB, Kolkata	EZB at Kolkata	WZB at Pune	08.05.2017 until further order on temporary basis

CHAIRPERSON National Green Tribunal

To,

- 1. Hon'ble Mr. Ranjan Chatterjee Expert Member, PB, New Delhi
- 2. Hon'ble Prof. (Dr.) P. C. Mishra Expert Member, EZB, Kolkata

Copy for information to:

- 1. Dy. Registrar cum PPS to Hon'ble Chairperson
- 2. Registrar, NGT Western Zone Bench at Pune
- 3. Registrar, NGT Eastern Zone Bench at Kolkata
- 4. PA to Hon'ble Members
- 5. PS to Registrar General
- 6. PA to Dy. Registrar
- 7. DCA, NGT, PB
- 8. Consultant (Admin.)
- 9. Incharge (Protocol Section)
- 10.S.O. (G.A.)
- 11. Assistant Registrar (Judicial-2)
- 12. Consultant (Judicial-1)
- 13. Court Master of Court No. 1 & 2
- 14. Bar Association of NGT
- 15. Website of NGT
- 16. Notice Board